



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -			
34 WA/161/2025 B/O	SHREE GAUTAM CONSTRUCTION COMPANY LIMITED Versus THE UNION OF INDIA AND 7 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS S AGARWAL MS T J SAHEWALLA	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
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14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
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19)	MS. S G BARUAH	21-05-2025	To	22-05-2025



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
60 WP(C)/2702/2025 B/O	ABINASH MILI Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR A N AHMED T MAZUMDER	SC, ELEM. EDU SR, GA, ASSAM
61 WP(C)/2703/2025 B/O	BALINDRA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. P BORDOLOI MS M NIROLA	SC, SEC. EDU.
<u>ADMISSION</u>			
62 WP(C)/1612/2025 B/O	DERAJ UDDIN SHEIKH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, SEC. EDU.
63 WP(C)/1616/2025 B/O	AJIT PAYENG Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, SEC. EDU.
64 WP(C)/1619/2025 B/O	DIMBA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA	GA, ASSAM
65 WP(C)/1639/2025 B/O	JAGANATH DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, SEC. EDU.
66 WP(C)/1757/2025 B/O	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, SEC. EDU.
<u>ORDERS</u>			
67 WP(C)/5493/2023 FIXED	NILOY DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.
WITH I.A.(Civil)/1585/2025 in WP(C)/5493/2023	NILOY DUTTA Versus THE STATE OF ASSAM	MRS. P GOSWAMI MS N SAIKIA MR M Z RAHMAN	SC, SEC. EDU. SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
41	Bail Appln./1537/2025 FIXED	RAJIB KALITA Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	PP, ASSAM
MOTION				
42	Crl.Pet./573/2025 FIXED	SHAHABUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ADMISSION				
43	Crl.Pet./572/2025 CRL.PET. 822/2024(D/O), WITH LCR 1 FILE(SCANNED COPY), FIXED	GAURAV PANDEY Versus THE STATE OF ASSAM AND ANR	MR. I HAQUE	SC, FOREST PP, ASSAM
BAIL HEARING (BA)				
44	Bail Appln./857/2025 FIXED	RIYAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
45	Bail Appln./1378/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	ALBAB HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
64	WP(C)/2105/2025 FIXED	RUPBHAN KHATUN Versus THE STATE OF ASSAM AND ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, NHM SC, HEALTH
ADMISSION				
65	WP(C)/3982/2023 FIXED	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
66	WITH WP(C)/6990/2021	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
37 WP(C)/5398/2024	SUFIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
TO BE SPOKEN TO			
38 WP(C)/2636/2025 BY SLIP	MD QUTUB UDDIN Versus THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH MR M KHAN S LASKAR	GA, ASSAM
MOTION			
39 WP(C)/2647/2025 FIXED, WITH WP(C)/5240/2024 (D/O)	MUSST JAHANARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. R C DAS MR S HUSSAIN A JUBARIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
HEARING			
40 WA/59/2023 BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
WITH			
41 WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
WITH			
42 WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
WITH			
43 WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM

44	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
45	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
46	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
47	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
48	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
49	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
50	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
51	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
52	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
53	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
54	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
55	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
56	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM

57	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
58	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
59	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
60	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
61	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
62	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
63	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S K TALUKDAR MR B PRASAD MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE MR P J BORAH MS F AHMED	GA, ASSAM
64	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
65	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
66	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM

67	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
68	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
69	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
70	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
71	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
72	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
73	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
74	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
75	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
76	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
77	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
78	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
79	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
80	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

81	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
82	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA,ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
83	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
84	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
85	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
86	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
87	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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19)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
60 WP(C)/6933/2022 FIXED	RITA DAS SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
61 WP(C)/1418/2024 FIXED	NIZARA THAKUR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
ORDERS			
62 I.A.(Civil)/1564/2025 B/O in WP(C)/5862/2024	PRIYANKA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
WITH WP(C)/5862/2024	PRIYANKA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
WITH I.A.(Civil)/632/2025 in WP(C)/5862/2024	THE STATE OF ASSAM AND ORS Versus PRIYANKA DEKA	SR. GA, ASSAM	MS. B CHOWDHURY
63 WP(C)/6191/2024	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
WITH I.A.(Civil)/634/2025 in WP(C)/6191/2024	THE STATE OF ASSAM Versus JAYANTA DOLEY,	DIPANKAR NATH	MS B CHOUDHURY
WITH I.A.(Civil)/1565/2025 in WP(C)/6191/2024	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
67	Review.Pet./66/2025 IN WP(C) 6246/2023 (D/O), B/O	NORTH EAST ENVIRO TECH PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR B KAUSHIK MR. S HAZARIKA K BHARALI	SC, GMC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
68	WP(C)/4821/2018 FIXED	SANJAY SINGH GANGOLA Versus THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R-1 TO 7) ASSTT.S.G.I.
69	WP(C)/2813/2021 FIXED	MADHURJYA BORGHAIN AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2-8) ASSTT.S.G.I. SC, ONGC
70	WITH WP(C)/3603/2023	JAHNU KONWAR AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2 to 10) MR H P GUWALA (R-2 to 10) H P NEOG (R-2 to 10) MR. D J DAS (R-2 to 10) DY.S.G.I.
71	WITH WP(C)/754/2024	LACHIT CHANDRA CHUTIA AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	MR. B K DAS (R-2 to 7) MR H P GUWALA (R-2 to 7) H P NEOG (R-2 to 7) DY.S.G.I.
HEARING				
72	WP(C)/6452/2022 BY SLIP	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.

73	WITH WP(C)/2246/2012 CAVT. NO. 575/12	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MR H K DAS MR.A BARUAH MS D MAHANTA MR N K SARMA MR N K SARMA	MR.K N CHOUDHURY MR.A K PURKAYASTHA MS.S SEAL MR.M MAHANTA MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
74	WITH WP(C)/2613/2012 CAVT. NO. 575/2012	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MS D MAHANTA MR N K SARMA	MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
75	WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 21/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
47 Crl.Rev.P./331/2009	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
48 Crl.A./98/2011	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM
WITH 49 Crl.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM
50 Crl.A./37/2012	PROSANTA BORA Versus THE STATE OF ASSAM	MR.A L MANDAL MR.N BARUAH MR. SURAJIT DAS, AMICUS CURIAE	PP, ASSAM
51 Crl.Rev.P./360/2012	RAMESH SAHU Versus THE STATE OF ASSAM	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR	PP, ASSAM
52 Crl.Rev.P./40/2013	MD. SAFRUL ISLAM and 2 ORS Versus THE STATE OF ASSAM	MR.G UDDIN MR.A UDDIN MS.P YASMIN	PP, ASSAM
53 Crl.Pet./439/2020	AKKASH ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
54 RFA/4/2021	FIRDUSHA HASMI AHMED AND 2 ORS Versus RUKEYA SULTANA AHMED AND 4 ORS	MR T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR B C TALUKDAR (R-1,2,3) MR K TALUKDAR (R-1,2,3)

55	Crl.A./171/2021 3 Y 8 M 10 D :	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM
56	Crl.A./220/2021 3 Y 5 M 21 D :	MD. SULTAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. R BARUAH MR. A SARMAH MR. D BORA MR. N MAHAJAN	PP, ASSAM
57	Crl.Pet./1196/2024	NEKIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. A CHOUDHURY (R-2) MR S ISLAM(R-2) PP, ASSAM
58	Bail Appln./1333/2025	SUMI BORAH Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA	PP, ASSAM

ORDERS

59	Crl.A./310/2024 WITH LCR 7 FILES, B/O	SOIB ALI Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	MR. N MAHAJAN, AMICUS CURIAE (R-2) PP, ASSAM
	WITH I.A.(Crl.)/907/2024 in Crl.A./310/2024	SOIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	MR. N MAHAJAN, AMICUS CURIAE (R2) PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

ITEM NO.8 IN THE DAILY LIST
HAS BEEN WRONGLY LISTED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
41 Cont.Cas(C)/532/2024 PART-HEARD, FIXED	OMAR ALI SHEIKH Versus NARAYAN KONWAR AND ANR	MR. R ISLAM S BEGUM	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR S M T CHISTIE(R-1) MR. U SARMA(R-1) MR. U SARMA(R-1) MR B KAUSHIK(R-2) MR A CHALIHA
WITH 42 WP(C)/3093/2024	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
43 CRP(IO)/89/2025 CAVT. NO.012620/25,N PART-HEARD, FIXED	INTERNAL COMMITTEE OF YES BANK LTD Versus SRI PARTHA PRATIM GOSWAMI	MEHDI ALAM MR A S DEKA MR. A IKBAL MS S SIDDIQUA	MR. D SAIKIA MR A CHOWDHURY (R-1) MR P NAYAK FOR CAVEATOR MR. A DEKA
44 CRP(IO)/136/2025 FIXED	MUKUT CHANDRA DAS Versus DHARMESWAR BORAH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. A C SARMA MR G BHARADWAJ MR B DEORI

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[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
53 WP(C)/2644/2025 FIXED	SMT MOZIRAN BIBI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	GA, ASSAM SC, REVENUE
ORDERS			
54 WP(C)/2226/2025 FIXED	MANJITA KALITA CHOWDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM MR R SINGHA (R-5,6) MS S PATOWARY(R-5,6)
WITH I.A.(Civil)/1586/2025 in WP(C)/2226/2025	MANJITA KALITA CHOWDHURY Versus THE STATE OF ASSAM	MR J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
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11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	DR. P AGARWAL	16-05-2025	To	21-05-2025
14)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
15)	MR D K DAS	15-05-2025	To	23-05-2025
16)	MR I HASSAN	19-05-2025	To	24-05-2025
17)	MR I AHMED	22-05-2025	To	23-05-2025
18)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,21st May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
41	Bail Appln./1399/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SAHADUL ISLAM Versus THE STATE OF ASSAM	MR. A Z AHMED	PP, ASSAM
42	Bail Appln./1454/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AZIZ MIAH Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
43	Bail Appln./1490/2025 FIXED	SALEK UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM
44	Bail Appln./1495/2025 WITH CASE RECORD(SCANNED COPY), FIXED	HARADHAN RISHI DAS Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM
45	Bail Appln./1527/2025 WITH CASE RECORD(SCANNED COPY), FIXED	HARE KRISHNA SARKAR Versus THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM

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18)	MR. N ALAM	20-05-2025	To	21-05-2025
19)	MS. S G BARUAH	21-05-2025	To	22-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,21st May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
48 AB/1036/2025 FIXED	MEHEDI ALOM @ MEHDI ALOM Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
49 AB/1108/2025 B/O	BIDYA SAGAR DAS AND 4 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MS. R DEVI P SHARMA	PP, ASSAM
BAIL HEARING (BA)			
50 Bail Appln./1516/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ATAUR RAHMAN ALIAS ATHWAR RAHMAN Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA A SAHA	SC, NCB

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19)	MS. S G BARUAH	21-05-2025	To	22-05-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR WEDNESDAY, THE 21ST DAY OF MAY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

HEARING

- | | | | |
|---|--|--|---|
| 1. CRP 18/2024
(FIXED AND
PART-HEARD
WITH TCR) | KELO PULU
VERSUS
MUTIGE MENDA | BULIA PULU
ADAM TATAK
G SAIKIA
TSERING GYATSO
AMY TALOM
TANUR GAO
GOYI TABA RAJU
LOGSANG YOUNTAN
TUKRIN LIGU | JUNGAM JINI
BINTER PICHA
TAO TARIN
TAYING NEGA |
| WITH
I.A.(C)149/2024
IN CRP 18/2024 | KELO PULU
VERSUS
MUTIGE MENDA | BULIA PULU | JUNGAM JINI |